ITEM NO.2 COURT NO.1 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).2171/2024

JAGAN LAL & ORS. Appellant(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

[ONLY IA No. 284882/2026 IS LISTED UNDER THIS ITEM]
IA No. 284882/2026 - EARLY HEARING APPLICATION

Date : 06-11-2026 This I.A. was called on for hearing today.

CORAM :
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) **Dr. K.B.S. Rajan, Sr. Adv.**
Mr. Mahesh Kumar, Adv.
Mr. Sarvam Ritam Khare, AOR

For Respondent(s) **Mr. Praveen Swarup- 1227, AOR**
Mr. Ameet Siingh, Adv.
Ms. Pareena Swarup, Adv.
Mr. Rohit Swarup, Adv.
Ms. Ashu Tomar, Adv.
Mr. Rana Pratap Singh, Adv.
Mr. Kamaljit Singh Ranot, Adv.
Mr. Aman, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No.284882/2026

1. The Registry is directed to comply with the order dated 23.04.2025.

2. IA No.284882/2026 stands disposed of accordingly.

Signature Not Verified
Digitally signed by
VISHAL ANAND
Date: 2026.11.07
13:23:20 IST
Reason:

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR